

Name of Corporate Debtor: K. Y. Tobacco Private Limited; Date of Commencement of CIRP : 11/06/2024;
List of Operational creditors (Government Dues)
List of Creditors as on 15/11/2024

(Amount in ₹ 2,165,118,773/-)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Joint Commissioner of CT & GST Circle, Sambalpur-II, Orissa - 768001	State	08-07-2024	2,02,11,543	2,02,11,543	Demand Notice	No	0%	0	0	0	0	Secured against surety bond in form of GST INS-04, with Bank Guarantee for Rs. 2,02,11,543/- for Rs. 1,51,74,379/- vide no. 20747BG000005 & Rs. 50,37,000/- vide no. 20747BG000006 dt 01/12/2020
2	Dy. Commissioner, State Tax, Khand-17, Ghaziabad, UP	State	10-10-2024	2,39,33,42,219	2,14,49,07,240	Demand Notice	No	0%	0	0	0	24,84,34,979	
Total				2,41,35,53,762	2,16,51,18,783							24,84,34,979	



 The stamp contains the following text:

 Chartered Accountant

 Regn. No. 188819A-001

 IP-P-018191

 2020-2021

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